

(2024) 01 TP CK 0036

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 761 Of 2023

Shilpi Das And Anr

APPELLANT

Vs

State Of Tripura And 2 Ors

RESPONDENT

Date of Decision: Jan. 24, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: S. Dey, Kohinoor N. Bhattacharyya

Judgement

Arindam Lodh, J

Mr. Kohinoor N. Bhattacharyya, learned GA has sought for some accommodation to file counter affidavit.

Prayer stands allowed.

List the matter on **06.03.2024**.